

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 15

C.A.(CAA)/238(MB)2022 IN C.P.(CAA)/53(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **NORTHSTAR CHARITABLE FOUNDATION**

Section 230-232 of the Companies Act, 2013

ORDER

Counsel Hemant Sethi a/w Adv. Jay Zaveri, Adv. Rhea Parkash, Adv. Tavleena Saini
& Adv. Vinay Khatri i/b Crawford Bayley & Co. for the Petitioner present.

Heard the Counsels and the matter is **Reserved for Order.**

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)